



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

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February 24, 2023

**Directions under Section 35A read with Section 56 of the BR Act 1949 (AACs) -
Thodupuzha Urban Co-operative Bank Ltd, No.394, Kerala
- Extension of period**

The Reserve Bank of India issued Directions to Thodupuzha Urban Co-operative Urban Bank Ltd, No.394, Kerala, under section 35A read with section 56 of the Banking Regulation Act, 1949 (AACs), vide Directive No. CO.DOS.SED.No.S3361/12.07.005/2022-23 dated August 23, 2022, from close of business on August 23, 2022, for a period of six months.

The Reserve Bank of India is satisfied that in the public interest, it is necessary to extend the period of operation of the aforesaid Directions. Accordingly, vide the Directive DOR.MON/D-77/12.16.051/2022-23 dated February 23, 2023, in exercise of powers vested in it under sub-section (1) of section 35A read with section 56 of the Banking Regulation Act, 1949, the Reserve Bank of India has directed that the Directive No. CO.DOS.SED.No.S3361/12.07.005/2022-23 dated August 23, 2022, issued to Thodupuzha Urban Co-operative Bank Limited, No.394, Kerala, the validity of which was for six months i.e., till February 23, 2023, shall continue to apply to the bank for a further period of three months, i.e., from February 24, 2023 to May 23, 2023, subject to review. Other terms and conditions of the Directive under reference, as modified from time to time, shall remain unchanged.

Press Release: 2022-2023/1787

(Yogesh Dayal)
Chief General Manager